

Establishment of Family Court

Family Court, Jind came into existence on 02.01.2019 vide Hon'ble High Court of Punjab and Haryana, Chandigarh, letter No. 840 Gaz-I/VI.M.46 dated 21.12.2018.

Officer posted in Family Court, Jind

Sr. No.	Name	UID	Designation	Station	Charge Assuming	Charge Relinquishing
1	Dr. Sanjeev Arya	HR0246	Addl. District & Sessions Judge as Principal Judge, Family Court	Jind	02.01.2019	Till Date

Pendency

Total pendency of Cases in the Court of Dr. Sanjeev Arya, Addl. District & Sessions Judge as Principal Judge Family Court, Jind as on 31.03.2021.

Sr. No.	Category	Total Pendency/Closing Balance	Total Unit
Civil Cases			
1	Hindu Marriage Act Cases (HMA)	1154	5770
2	Hindu Minority & Guardianship Act/ Guardians & Wards Act Cases (HMGA/GW)	183	732
3	Civil Miscellaneous Cases	19	38
4	Execution Petition	2	4
5	Other	0	0
Total		1358	6544

Criminal Cases			
1	125 Cr.P.C. Cases (Mnt125)	885	2655
2	Criminal Miscellaneous Cases	199	398
3	Other	0	0
Total		1084	3053

G.Total		2442	9597
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